

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 103 /UHC/VII-a-1/Stationery

Dated: April 03, 2019

Pursuant to the Government Notification No. 293/xxx(15)/G/19/यूओ 01(साठ)/2011 dated 26/03/2019 issued U/s 25 Negotiable Instrument Act. 1881 (Act No. 26 of 1881), 11th April, 2019 (Thursday) is hereby declared holiday in Subordinate Courts on account of General Election of Lok Sabha-2019.

By order of the Court


Sd/-
(Pradeep Pant)
Registrar General

No. 1710 /UHC/ Stationery

Dated: April 03, 2019

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. All the Registrar General/Registrar of all High Courts.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
9. All District Judge, State Judiciary, Uttarakhand.
10. Principal Judge / Judges Family Courts, Uttarakhand.
11. Advocate General/ Government Advocate / Chief Standing Counsel Uttarakhand.
12. Assistant Solicitor General, Union of India.
13. Additional Chief Standing Counsel, U.P.
14. President, High Court Bar Association, Nainital.
15. PS/PA Registrar General.
16. All the Registrars of the Court.
17. Member Secretary, State Legal Service Authority, Nainital.
18. All the Deputy Registrars/ Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
19. Head P.S./ Head B.S. of the Court.
20. Chief Protocol Officer of the Court at New Delhi.
21. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
22. Dispensary, High Court of Uttarakhand.
23. Security Officer, High Court of Uttarakhand.
24. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
25. Guard File.
26. Notice Board.


(Anuj Kumar Sangal)
Registrar (Infrastructure)